

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No.774/2001

Dated this Thursday the 22nd Day of November, 2001.

Hon'ble Shri Justice Birendra Dikshit, Vice Chairman  
Hon'ble Shri B.N. Bahadur, Member (A).

1. Mrs. Malini Bapat  
Lecturer - Ad-hoc (Group A),  
R/o 2nd Amod Vihar, Gujarat Colony,  
Kothrud, Pune-411 029.
2. Ms. A.K. Shreelekha,  
Lecturer - Ad-hoc (Group A),  
R/o D2 Area 183, NDA Campus,  
Khadakwasla, Pune-411 023. .... Applicants.

(By Advocate Shri K.K. Waghmare)

VERSUS

1. Union of India,  
Through the Secretary,  
Ministry of Defence,  
Raksha Bhavan, South Block,  
New Delhi - 110 011.
2. National Defence Academy,  
Through the Commandant,  
Khadakwasla, Pune. .... Respondents.

ORDER (Oral)  
{ Per : Justice Birendra Dikshit, Vice Chairman }

The applicant has not given full facts in this O.A. The Counsel for the applicant pleads that he may be permitted to withdraw the O.A., with liberty to file a fresh application. Permission is granted. The O.A. is dismissed as withdrawn with liberty to file fresh application. No costs.

*B.N. Bahadur*

( B.N. Bahadur )  
Member (A)

*B. Dikshit*

( Birendra Dikshit )  
Vice Chairman.

H.